

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

33. C.P. (IB) 408 (MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **27.08.2018**

NAME OF THE PARTIES: Ubico Network Pvt. Ltd.

v/s.

Reliance Communications Ltd.

SECTION U/s 8 & 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel for the petitioner present and filed memo for withdrawal of this petition. The memo for withdrawal is taken on record. Accordingly, the Company Petition is dismissed as withdrawn.

SD/-
V. NALLASENAPATHY
Member (Technical)
/NP/

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)